## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 591/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: M/s. Galpha Laboratories Ltd.

V/s.

Hindustan Antibiotics Ltd.

SECTION OF THE COMPANIES ACT: 271-272 of the Companies Act, 2013.

S. No. NAME

20 S. R. CUPTA

Advocate for Patitioner

SIGNATURE

<u>ORDER</u> CP NO. 591/271-272/NCLT/MB/MAH/2018

At request of the parties, list this matter on 24.1.2018

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)